

DATE: 07.12.2016.

From,

Sri B. Gautam Prasad,
I Additional District Judge,
FAC. Chairman,
District Legal Services Authority,
-cum-Principal District Judge,
SRIKAKULAM.

Sir,

Sub : LEGAL SERVICES - Workshop on ADR/Mediation on
17th and 18th December, 2016 at Srikakulam - To
Participate in the said workshop by the Mediators
- Request - Reg.

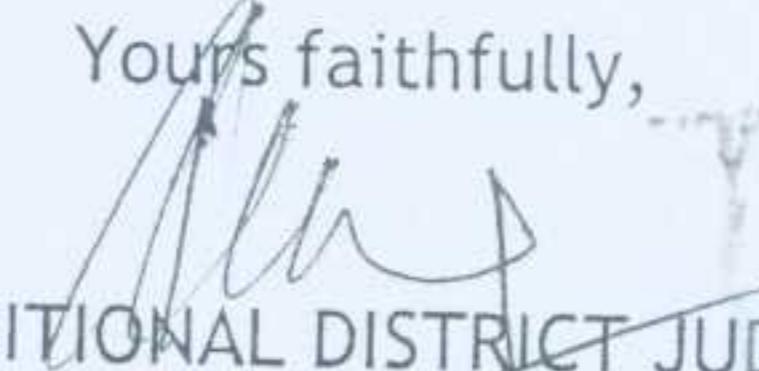
- Ref :
1. Letter Roc.No.51/APSLSA/LSW/2016, dt.25-11-2016 of the A.P. State Legal Services Authority,Hyderabad.
 2. Proceedings Order in Roc.No.9105/2016-B.Spl., dt. 01-12-2016 of the Hon'ble High Court of Judicature at Hyderabad.
 3. Letter dt.30-11-2016 of the Regional Centre Incharge and Secretary, International Centre for Alternative Dispute Resolution, Hyderabad.

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In view of the letters in the reference cited, I request you to direct the concerned to inform the Mediators (Advocates appointed as Mediators by the Hon'ble High Court of Judicature at Hyderabad), if any (list enclosed), and also the **Presidents and Secretaries of the respective Bar Associations** to participate in the two day Workshop on ADR (Alternative Dispute Resolution)/ Mediation Methods proposed to be conducted at **Srikakulam** on **17-12-2016** and **18-12-2016** by the A.P. State Legal Services Authority, Hyderabad in co-ordination with the International Centre for Alternative Dispute Resolution (ICADR), Hyderabad.

This may be treated as important and urgent.

Yours faithfully,



I ADDITIONAL DISTRICT JUDGE,
FAC.CHAIRMAN,
DISTRICT LEGAL SERVICES AUTHORITY,
-CUM-PRINCIPAL DISTRICT JUDGE,
SRIKAKULAM.


SECRETARY,
DLSA.,SKLM.


To,

All the Chairmen, Mandal Legal Services Committees of Srikakulam District.
The Junior Civil Judges of Kotturu and Ponduru.